

ITEM NO.7

COURT NO.1

SECTION IX

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Petition(s) for Special Leave to Appeal (C) No(s).19756/2021

[Arising out of impugned final judgment and order dated 22-10-2021 in WP No.11744/2021 passed by the High Court of Judicature at Bombay at Aurangabad]

RAHUL RAMESH WAGH

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA &amp; ORS.

Respondent(s)

IA No. 145211/2022 - AMENDMENT OF APPEAL/PETITION / I.A.  
 IA No. 145208/2022 - AMENDMENT OF APPEAL/PETITION / I.A.  
 IA No. 56832/2025 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 68407/2022 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 243215/2023 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 111081/2022 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 285274/2025 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 161602/2021 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 23878/2022 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 114988/2022 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 243223/2023 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 56837/2025 - CLARIFICATION/DIRECTION  
 IA No. 107960/2022 - CLARIFICATION/DIRECTION  
 IA No. 156051/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT  
 IA No. 289164/2025 - EXEMPTION FROM FILING O.T.  
 IA No. 73438/2022 - EXEMPTION FROM FILING O.T.  
 IA No. 243218/2023 - EXEMPTION FROM FILING O.T.  
 IA No. 285275/2025 - EXEMPTION FROM FILING O.T.  
 IA No. 107967/2022 - EXEMPTION FROM FILING O.T.  
 IA No. 235348/2025 - EXEMPTION FROM FILING O.T.  
 IA No. 23879/2022 - EXEMPTION FROM FILING O.T.  
 IA No. 107961/2022 - EXEMPTION FROM FILING O.T.  
 IA No. 293556/2025 - EXEMPTION FROM FILING O.T.  
 IA No. 156052/2021 - EXEMPTION FROM FILING O.T.  
 IA No. 19520/2022 - EXEMPTION FROM FILING O.T.  
 IA No. 235346/2025 - EXTENSION OF TIME  
 IA No. 114696/2022 - INTERVENTION APPLICATION  
 IA No. 243221/2023 - INTERVENTION APPLICATION  
 IA No. 112860/2022 - INTERVENTION APPLICATION  
 IA No. 56829/2025 - INTERVENTION APPLICATION  
 IA No. 7458/2022 - INTERVENTION APPLICATION  
 IA No. 111099/2022 - INTERVENTION APPLICATION  
 IA No. 47902/2025 - INTERVENTION APPLICATION  
 IA No. 6134/2022 - INTERVENTION APPLICATION  
 IA No. 243209/2023 - INTERVENTION APPLICATION

IA No. 47370/2025 - INTERVENTION APPLICATION  
 IA No. 28258/2022 - INTERVENTION APPLICATION  
 IA No. 134970/2022 - INTERVENTION APPLICATION  
 IA No. 14583/2025 - INTERVENTION APPLICATION  
 IA No. 56833/2025 - INTERVENTION APPLICATION  
 IA No. 293238/2025 - INTERVENTION APPLICATION  
 IA No. 107957/2022 - INTERVENTION/IMPLEADMENT  
 IA No. 68401/2022 - INTERVENTION/IMPLEADMENT  
 IA No. 419/2022 - INTERVENTION/IMPLEADMENT  
 IA No. 23089/2025 - INTERVENTION/IMPLEADMENT  
 IA No. 8129/2022 - MODIFICATION OF COURT ORDER  
 IA No. 19518/2022 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
 IA No. 156048/2021 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
 IA No. 289162/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION  
 IA No. 46811/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION  
 IA No. 156049/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND  
 GROUNDS  
 IA No. 422/2022 - RECALLING THE COURTS ORDER  
 IA No. 107965/2022 - RECALLING THE COURTS ORDER  
 WITH  
W.P.(C) No. 1316/2021 (X)  
 FOR ADMISSION  
 IA No. 28202/2022 - AMENDMENT OF THE PETITION  
 IA No. 44522/2022 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 157427/2021 - EXEMPTION FROM FILING O.T.  
 IA No. 44897/2022 - EXEMPTION FROM FILING O.T.  
 IA No. 44523/2022 - EXEMPTION FROM FILING O.T.  
 IA No. 1261/2022 - INTERVENTION APPLICATION  
 IA No. 44895/2022 - INTERVENTION APPLICATION  
 IA No. 157430/2021 - STAY APPLICATION  
 T.C.(C) No. 25/2022 (III)  
 T.C.(C) No. 26/2022 (III)  
 T.C.(C) No. 29/2022 (III)  
 T.C.(C) No. 28/2022 (III)  
 T.C.(C) No. 27/2022 (III)  
 T.C.(C) No. 30/2022 (III)  
 T.C.(C) No. 31/2022 (III)  
MA 323/2022 in SLP(C) No. 20160/2021 (IX)  
 FOR CLARIFICATION/DIRECTION ON IA 18311/2022  
 FOR EXEMPTION FROM FILING O.T. ON IA 18313/2022  
 IA No. 18311/2022 - CLARIFICATION/DIRECTION  
 IA No. 18313/2022 - EXEMPTION FROM FILING O.T.  
W.P.(C) No. 141/2022 (X)  
 IA No. 31332/2022 - INTERVENTION/IMPLEADMENT  
 IA No. 30425/2022 - STAY APPLICATION  
W.P.(C) No. 184/2022 (X)  
 FOR EX-PARTE STAY ON IA 39000/2022  
 IA No. 39000/2022 - EX-PARTE STAY  
W.P.(C) No. 238/2022 (X)  
 FOR GRANT OF INTERIM RELIEF ON IA 49974/2022  
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 49985/2022

FOR EXEMPTION FROM FILING O.T. ON IA 60983/2022  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 69012/2022  
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 69013/2022  
FOR INTERVENTION APPLICATION ON IA 92907/2022  
FOR INTERVENTION APPLICATION ON IA 92911/2022  
FOR INTERVENTION APPLICATION ON IA 93235/2022  
IA No. 49985/2022 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 69013/2022 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 60983/2022 - EXEMPTION FROM FILING O.T.  
IA No. 49974/2022 - GRANT OF INTERIM RELIEF  
IA No. 92911/2022 - INTERVENTION APPLICATION  
IA No. 92907/2022 - INTERVENTION APPLICATION  
IA No. 69012/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
W.P.(C) No. 207/2022 (X)  
FOR STAY APPLICATION ON IA 43322/2022  
FOR APPLICATION FOR PERMISSION ON IA 49736/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 60972/2022  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 69654/2022  
IA No. 49736/2022 - APPLICATION FOR PERMISSION  
IA No. 60972/2022 - EXEMPTION FROM FILING O.T.  
IA No. 69654/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 43322/2022 - STAY APPLICATION  
W.P.(C) No. 250/2022 (X)  
FOR EXEMPTION FROM FILING O.T. ON IA 60953/2022  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 68623/2022  
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 68626/2022  
FOR INTERVENTION APPLICATION ON IA 69028/2022  
FOR PERMISSION TO FILE AMENDED WRIT PETITION ON IA 169072/2022  
IA No. 68626/2022 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 60953/2022 - EXEMPTION FROM FILING O.T.  
IA No. 69028/2022 - INTERVENTION APPLICATION  
IA No. 68623/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 169072/2022 - PERMISSION TO FILE AMENDED WRIT PETITION  
W.P.(C) No. 278/2022 (X)  
FOR EXEMPTION FROM FILING O.T. ON IA 74532/2022  
FOR INTERVENTION APPLICATION ON IA 74862/2022  
FOR impleading party ON IA 75226/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 75226/2022  
FOR INTERVENTION APPLICATION ON IA 76964/2022  
FOR impleading party ON IA 77911/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 77911/2022  
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 77916/2022  
FOR INTERVENTION APPLICATION ON IA 77992/2022  
FOR INTERVENTION APPLICATION ON IA 126486/2022  
FOR MODIFICATION OF COURT ORDER ON IA 127056/2022  
IA No. 77916/2022 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 74532/2022 - EXEMPTION FROM FILING O.T.

IA No. 74862/2022 - INTERVENTION APPLICATION  
 IA No. 126486/2022 - INTERVENTION APPLICATION  
 IA No. 77992/2022 - INTERVENTION APPLICATION  
 IA No. 76964/2022 - INTERVENTION APPLICATION  
 IA No. 75226/2022 - INTERVENTION/IMPLEADMENT  
 IA No. 77911/2022 - INTERVENTION/IMPLEADMENT  
 IA No. 127056/2022 - MODIFICATION OF COURT ORDER  
W.P.(C) No. 365/2022 (X)  
 FOR STAY APPLICATION ON IA 73560/2022  
 FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA  
 169363/2022  
 IA No. 169363/2022 - PERMISSION TO PLACE ADDITIONAL FACTS AND  
 GROUNDS  
 IA No. 73560/2022 - STAY APPLICATION  
W.P.(C) No. 309/2022 (X)  
 FOR STAY APPLICATION ON IA 65095/2022  
 IA No. 65095/2022 - STAY APPLICATION  
W.P.(C) No. 650/2022 (X)  
 IA No. 137163/2022 - AMENDMENT IN CAUSE TITLE  
 IA No. 126199/2022 - EXEMPTION FROM FILING O.T.  
 IA No. 117238/2022 - EXEMPTION FROM FILING O.T.  
 IA No. 126193/2022 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
W.P.(C) No. 896/2022 (X)  
 FOR ADMISSION.  
W.P.(C) No. 1001/2022 (PIL-W)  
 FOR EXEMPTION FROM FILING O.T. ON IA 172925/2022  
 IA No. 172925/2022 - EXEMPTION FROM FILING O.T.  
Diary No(s). 46401/2024 (PIL-W)  
 FOR CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS ON IA  
 271029/2024  
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
 25488/2025  
 IA No. 271029/2024 - CONDONATION OF DELAY IN REFILEING/CURING THE  
 DEFECTS  
 IA No. 25488/2025 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
W.P.(C) No. 33/2025 (X)  
 FOR EXEMPTION FROM FILING O.T. ON IA 14916/2025  
 IA No. 14916/2025 - EXEMPTION FROM FILING O.T.  
W.P.(C) No. 29/2025 (PIL-W)  
 FOR ADMISSION  
W.P.(C) No. 187/2025 (X)  
 FOR EXEMPTION FROM FILING O.T. ON IA 56262/2025  
 FOR AMENDMENT OF THE PETITION ON IA 81448/2025  
 IA No. 81448/2025 - AMENDMENT OF THE PETITION  
 IA No. 56262/2025 - EXEMPTION FROM FILING O.T.  
W.P.(C) No. 471/2025 (PIL-W)  
 IA No. 116388/2025 - EXEMPTION FROM FILING O.T.  
 IA No. 116387/2025 - STAY APPLICATION  
CONMT.PET.(C) No. 774/2025 in W.P.(C) No. 980/2019 (X)  
 IA No. 285335/2025 - EXEMPTION FROM FILING O.T.

Date : 25-11-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) Mr. Vikas Singh, Sr. Adv.  
Mr. Amol B. Karande, AOR  
Mr. Sudip Chandra, Adv.  
Mr. Mahesh B Karande, Adv.  
Mr. Varun Singh, Adv.  
Mr. B Lakshmi Pallesh, Adv.  
Mr. Narendar Rao Thaneer, Adv.  
Mr. Gaurav Maver, Adv.  
Ms. Aditi, Adv.

Mr. Shirish K. Deshpande, AOR  
Ms. Rucha Pravin Mandlik, Adv.  
Mr. Raghav Arora, Adv.  
Mr. Govind Karwa, Adv.  
Mr. Viraj Parakh, Adv.

Mr. Ayush Choudhary, Adv.  
Mr. Kartik Yadav, Adv.  
Mr. Gautam Awasthi, AOR

Mr. Shashibhushan P. Adgaonkar, AOR

Mr. Kailas Bajirao Autade, AOR

Mr. Vatsalya Vigya, AOR

Mr. Devanshu Yadav, Adv.  
Ms. Anzu. K. Varkey, AOR  
Mr. Deepak Singh, Adv.

Ms. Bharti Tyagi, AOR

Mr. Rahul Joshi, AOR

By Courts Motion

Mr. Hrishikesh Chitale, Adv.  
Mr. Kaustubh Kadasne, Adv.  
Mr. Sumit Kumar, Adv.  
Mr. Chandra Prakash, AOR

Mr. Sattyendra Muley, Adv.  
Mr. Vaibhav Yeshwant Kulkarni, AOR

Mr. Vijay Pal, Adv.  
Mr. Deepankar, Adv.

Mr. Ankur Mehta, Adv.  
 Mr. Rakesh Kumar, Adv.  
 Mr. Umang Tripathi, Adv.  
 Mr. Kailash Prashad Pandey, AOR

Mr. Anil V Anturkar, Sr. Adv.  
 Mr. Devdatt Palodkar, Adv.  
 Mr. Abhay Anil Anturkar, Adv.  
 Mr. Aditya Ajgaonkar, Adv.  
 Mr. Dhruv Tank, Adv.  
 Mr. Aniruddha Awalgaonkar, Adv.  
 Mr. Sarthak Mehrotra, Adv.  
 Ms. Surbhi Kapoor, AOR  
 Mr. Bhagwant Deshpande, Adv.  
 Ms. Subhi Pastor, Adv.

Mr. Abhay Anil Anturkar, Adv.  
 Mr. Dhruv Tank, Adv.  
 For M/S. Dr.R.R. Deshpande and Associates, AOR

Dr. Arvind S. Avhad, AOR

Mrs. Indra Jaisingh, Sr. Adv.  
 Mr. Pawan Kumar Singh, Adv.  
 Mr. Pankaj Kumar Singh, Adv.  
 Mr. Kamal Kumar Pandey, Adv.  
 Mr. Vivek Vishnoi, Adv.  
 Mr. Sanjeet Shukla, Adv.  
 Mr. Sk Warish Ali, Adv.  
 Ms. Kanika, Adv.  
 Mr. Raj Singh Rana, AOR

Ms. Lakshmi Ramamurthy, AOR

For Respondent(s) Mr. Balbir Singh, Sr. Adv.  
 Mr. Amol Nirmalkumar Suryawanshi, AOR

Mr. Harmeet Singh Ruprah, D.A.G.  
 Ms. Mrinal Gopal Elker, AOR  
 Mr. Abhimanyu Singh -g.a., Adv.  
 Mr. Raghvendra Shukla, Adv.  
 Mr. Chinmoy Chaitanya, Adv.  
 Ms. Silpi S Swain, Adv.

Mr. Anand Dilip Landge, AOR

Mr. Kartik Seth, Adv.  
 Ms. Shilpa Saini, Adv.  
 Mr. Raghav Sharma, Adv.  
 Mr. Shubhankar Singh, Adv.  
 Mr. Lakshmi Kant Srivastava, Adv.  
 Mr. K. M. Abish, Adv.

For M/s Chambers Of Kartik Seth, AOR

Ms. Bharti Tyagi, AOR

Mr. Tushar Mehta, Solicitor General

Mr. Shekhar Naphade, Sr. Adv.

Mr. Siddharth Dharmadhikari, Adv.

Mr. Aaditya Aniruddha Pande, AOR

Mr. Shrirang B. Varma, Adv.

Mr. Bharat Bagla, Adv.

Mr. Sourav Singh, Adv.

Mr. Aditya Krishna, Adv.

Mr. Adarsh Dubey, Adv.

Mr. Kailas Bajirao Autade, AOR

Mr. Shantanu Krishna, AOR

Mr. Ankit Mishra, Adv.

Ms. Vaishnavi Srivastava, Adv.

Ms. Indira Jai Singh, Sr. Adv.

Dr. Vinod Kumar Tewari, AOR

Mr. Pawan Kumar Shukla, Adv.

Mr. Pankaj Kumar Singh, Adv.

Ms. Priyanka Dubey, Adv.

Ms. Saumya Mishra, Adv.

Mr. Ravi Ketan, Adv.

Mr. Sahil Singhal, Adv.

Mr. Bhavya Goyal, Adv.

Mr. Nikhil Jain, AOR

Mr. Prashant Shrikant Kenjale, AOR

Mr. Anilendra Pandey, AOR

Mr. Sattyendra Muley, Adv.

Mr. Vaibhav Yeshwant Kulkarni, AOR

Dr. Rajasaheb Patil, Adv.

Mrs. Supriya Wankhede, Adv.

Ms. Alpana Sharma, AOR

Mr. Amrish Kumar, AOR

Dr. Arvind S. Avhad, AOR

Mr. Rishabh Singh, Adv.

Mr. Narender Hooda, Sr. Adv.

Mr. Amol B. Karande, AOR

Mr. Gaurav Maver, Adv.

Mr. Narender Rao Thaneer, Adv.

Mr. B Lakshmi Pallesh, Adv.

Mr. Mahesh B Karande, Adv.

Mr. Yuvraj Nandal, Adv.  
Ms. Tannu, Adv.  
Ms. Aditi, Adv.

Mr. Apoorv Shukla, AOR

Mr. Abhay Anil Anturkar, Adv.  
Mr. Dhruv Tank, Adv.  
Mr. Bhagwant Deshpande, Adv.  
Ms. Subhi Pastor, Adv.  
For M/S. Dr. R.R. Deshpande and Associates, AOR

Mr. Kailas Bajirao Autade, AOR

Mr. Devdatt P., Adv.  
Mr. Chirag Zanwar, Adv.  
Mr. Anoop, Adv.  
Mr. Shashibhushan P. Adgaonkar, AOR

Mr. Nishanth Patil, AOR

Mr. Ranbir Singh Yadav, AOR

Mr. Kailas Bajirao Autade, AOR

M/S. Lambat & Legiteam, AOR

Mr. Shakul R.Ghatole, Adv.  
Ms. Jaikriti S. Jadeja, AOR

Mr. Randhir Kumar Ojha, AOR

Mr. Samrat Krishnarao Shinde, AOR

Mr. Ravindra Sadanand Chingale, AOR  
Dr. Ravindra Chingale, Adv.  
Mr. Anand Sutar, Adv.  
Ms. Sumbul Ausaf, Adv.  
Dr. Rakesh Kumar, Adv.  
Mr. Sanjay Kumar Mishra, Adv.

Mr. Deepkaran Dalal, AOR  
Mr. Raunaq Dalal, Adv.

Ms. Mehaak Jaggi, AOR  
Mr. Anant Prakash, AOR  
Mr. Arpit Gupta, AOR

Mr. Dinesh P.Rajbhar, Adv.  
Mr. Kunal Singh, Adv.  
Mr. Ranveer Yadav, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

**List on 28.11.2025.**

**(SATISH KUMAR YADAV)  
ADDITIONAL REGISTRAR**

**(PREETHI T.C.)  
ASSISTANT REGISTRAR**